

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 16617/2014

BSNL

Petitioner(s)

VERSUS

COMMNR. TRADE TAX, U.P.

Respondent(s)

(with interim relief and office report)

WITH

SLP(C) No. 22463/2014

(With appln.(s) for exemption from filing O.T. and Interim Relief)

Date : 13/10/2014 This petition was called on for hearing today.

For Petitioner(s) Mr.Ajay Kumar,adv.
 Mr. Rajiv Tyagi,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
the sole respondent.

List again on 02.01.2015.

(M K HANJURA)
Registrar

SB